

Pedestrians in road accidents on NHs

3169. SHRI T.M. SELVAGANAPATHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the road accidents on National Highways have increased immensely during the last few years;

(b) whether it is also a fact that victims to accidents in National Highways were the pedestrians; and

(c) if so, whether Government had taken any steps to prevent the accidents on National Highways involving pedestrians?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) No, Sir. Road Accidents on National Highways have shown a marginal downward trend as per details given in the table below:-

Year	Total number of road accidents on NHs
2006	140158
2007	138922
2008 *	137995

*Latest available data

(b) Road accident data is compiled in the Ministry in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). In this format, data on road accidents involving pedestrian by category of roads is not compiled. The total number of persons killed showing separately number of pedestrians killed on all roads for the years 2006 to 2008 (the latest available data) is given in the table below:

Year	Number of Persons Killed	Pedestrians Killed
2006	105749	13294
2007	114444	15124
2008	119860	14036

(c) Yes, Sir. During Planning Stage (Feasibility stage), Detail Project Report (DPR) stage, Safety is one of the in-built component of the DPR. Design consultant includes the following Safety measures at the initial stage:

- (i) Provision for improvement of geometry on highways, alignment and sight distances.
- (ii) Provision of Service Roads in Urban areas to segregate the slow moving and opposite direction traffic.

- (iii) Provision of underpass/overpass/flyover/grade separator/pedestrian passes/cattle passes etc. for the safety of road users.
- (iv) Provision of Metal Crash barriers at median and Right of Way (ROW) and mainly on the sharp curves and high embankments for safety and to avoid the fatal accidents etc.
- (v) Provision of low cost safety measures such as cat eyes, road marking with retro reflecting paint, raised pavement marking, delineators, reflectors etc.
- (vi) Provision of road signages as per Indian Road Congress (IRC).
- (vii) Adequate lighting in urban area/bridges, flyover, major Junctions.
- (viii) Provision of plantation in median for environment and to cut the night light glare.
- (ix) Provision of Ambulance to take up the accident victims to nearest hospital within the golden hours.
- (x) Provision of tow-away crane for removal of accident and breakdown vehicles.

Amount allotted under CSS to Bihar

3170. SHRI RAM KRIPAL YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the scheme-wise and year-wise details of amount allotted under Centrally sponsored schemes of the Ministry to Bihar during financial years 1998-2004 and 2004-2010;
- (b) the scheme-wise and year-wise details of amount released against above allotment during above period; and
- (c) the details of amount already spent by the Bihar Government against above allotment and released?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) This Ministry administers the Central Road Fund (CRF), under which State roads including roads of Economic Importance and roads providing Inter-State-Connectivity are funded. The year-wise details of allocation, release and expenditure in respect of Bihar during Financial Years 1998-2010 out of CRF are given in Statement.

Statement

Details of allocation, release and expenditure during 1998-2010 out of CRF

Year	CRF		EI and ISC	
	Accrual	Release	Allocation	Expenditure
1	2	3	4	5
1998-1999	0.0231	0.00	0.00	0.00

Rs. in crore